

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Review Petition No. 19/RP/2025

in

Petition No. 167/TT/2022

Subject : Review Petition for seeking Review of the Order dated 19.5.2024 passed by the Commission in Petition No. 167/TT/2022.

Petitioner : Power Grid Corporation of India Limited (POWERGRID).

Respondents : Assam Electricity Grid Company Limited (AEGCL) and 7 Others.

Date of Hearing : **30.4.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Rupinder Kaur, Advocate, PGCIL
Ms. Namrata Saraogi, Advocate, PGCIL
Shri Deep Rao Palepu, NER-II
Ms. Sikha Sood, NER-II
Ms. Prajeet Ghosh, Advocate, NER-II
Shri Arjun Malhotra, PGCIL

Record of Proceedings

During the hearing, the learned counsel for the Review Petitioner and the Respondent(s) submitted their rival contentions in detail regarding the SCOD & non-condonation of the time overrun and concluded their respective arguments.

2. After hearing the learned counsels for the parties at length, the Commission permitted both sides to file their notes of arguments/written submissions, if any, within two weeks, with a copy to the other side.
3. Subject to the above, the Commission reserved the matter for order.

By order of the Commission

sd/-
(T.D. Pant)
Joint Chief (Law)

